



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2691/2021 FIXED	MD. SOHRAB KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS. S K NARGIS MR. M K HUSSAIN MR. A AHMED MS. A MESEN MR. T DEORI	GA, ASSAM
2	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
<u>ADMISSION</u>				
3	WA/304/2021 FIXED	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus SRI DILIP KUMAR DUTTA AND 4 ORS	MS. M BHATTACHARJEE MS. S KHOUND MS M HAZARIKA MISS. S PRASAD	MR. A SARMA MR. S P CHOUDHURY MR M K ROY SC, G M D A SC, GMC
4	WP(C)/2413/2021 FIXED	UNION OF INDIA AND 3 ORS Versus SATYENDRA NATH	MR M KATO	MD R ISLAM MR D N SARMA
5	WP(C)/7338/2021 FIXED	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
6	W.P.(CrI.)/14/2022 FIXED	KAPIL UDDIN AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM ASSTT.S.G.I.
7	WA/74/2022 CAVT. NO.01472/022, FIXED, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR

	WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
8	WA/125/2022 FIXED	RANJAN DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
9	WA/172/2022 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
10	WA/207/2022 FIXED	TUFAIL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
11	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
12	WA/264/2022 FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
13	WA/299/2022 FIXED	SHARUKH AHMED @ MUKTAR Versus THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
14	WA/342/2022 FIXED	JITUMONI BORO Versus THE STATE OF ASSAM AND 14 ORS.	MR. SURAJIT DAS MR. P P DAS MR A HALOI	SC, P AND R.D. GA, ASSAM MR. T DEURI (r-7 to 15) MR. D CHOWDHURY (r-7 to 15)
ORDERS				
15	WP(C)/2518/2016 FIXED	THE UNION OF INDIA Versus MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
16	I.A.(Civil)/232/2018 FIXED in WA/11/2018 WITH WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
		CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S MUKTAR
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
17	WA/163/2019 FIXED	M/S GAGAN DEAL TRADE PRIVATE LTD., Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR P NAYAK	MR R CHAKRAVORTY MR. M CHALIHA SC, F C I
18	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
19	WP(C)/5389/2020 FIXED	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	
20	PIL/6/2021 FIXED	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
21	I.A.(Civil)/894/2021 FIXED, WITH Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS

22	PIL/6/2022 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
	WITH			
23	PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
	WITH			
24	PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM
25	W.P.(CrI.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	H A AHMED MR. R ALI	GA, ASSAM ASSTT.S.G.I.
26	Mat.App./27/2022 FIXED, WITH LCR	JITURAJ BARMAN Versus KABITA DAS (BARMAN)	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	
27	W.P.(CrI.)/36/2022 FIXED	MRINAL GOGOI @ JOJO Versus THE STATE OF ASSAM AND 8 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM
28	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
29	WA/234/2022 CAVT. NO.08022/022, FIXED, WITH CAVT./802/2022	NUR HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. N HAQUE (r-7 to 15) MR. S R BARBHUIYA (r-7 to 15) MR M HUSSAIN MR. M H SAIKIA FOR CAVEATOR
30	WA/280/2022 FIXED	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
	WITH I.A.(Civil)/2663/2022 in WA/280/2022	MOHI UDDIN LASKAR . Versus THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
31	I.A.(Civil)/2348/2022 FIXED, WITH CAVT./167/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	WITH WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
		HEARING		
32	WA/367/2018 CAVT. NO.1249/2018	SMTI ASHA RANI BRAHMA Versus SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C

WITH
I.A.(Civil)/1436/2022
in WA/367/2018

SMTI BINIKA GOYARI
Versus
SMTI ASHA RANI BRAHMA AND 10 ORS.
E

MR. R MAJUMDAR
MR R DHAR
MR B C MUCHAHARY

SC, HIGHER EDU
MR A UPADHYAY
MR. P UPADHYAY
SC, U G C
SC, BTC

33 Mat.App./12/2021
LCR

MITALI ROY
Versus
PROTAP ROY

MR. U K DAS
MS. B D SARMAH
MISS. A BARUAH

MR P KATAKI
MS S BARPUJARI
MR D DEKA

34 WA/337/2021

PRASANTA BARUA
Versus
UNION OF INDIA AND 12 ORS.

MR. Y S MANNAN
MR. M J BARUAH
MS B MAJUMDER
MS M NEOG

ASSTT.S.G.I.

WITH
35 WA/250/2021

RASHMI REKHA MAJUMDER
Versus
THE UNION OF INDIA AND 23 ORS.

MR. Y S MANNAN
MR. M J BARUAH
MS B MAJUMDER
MS M NEOG

MR B D DAS (R-3,4)
MR D KALITA (R-3,4)
MR. S R RABHA (r-
5,7,8,10,12,13,15,15)
MR. D NATH (R-3,4)
MS K PHUKAN (R-3,4)
ASSTT.S.G.I.

36 WP(C)/4829/2021
FIXED

BHABEN BHATTA AND 2 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. I H SAIKIA
MR. K KALITA
MS L HMAR

SC, SEC. EDU.
GA, ASSAM

37 WA/175/2022
FIXED

BHUPENDRA SINHA AND 7 ORS.
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. K PATHAK
MR. I KALITA
MR. S P SHARMA
MS U SHARMA

GA, ASSAM
SC, AG
SC, GHC
ASSTT.S.G.I.

38 WP(C)/3810/2022
FIXED

DR. LOKMAN ALI
Versus
THE STATE OF ASSAM AND 2 ORS

MR. A R BHUYAN
MR. M A I HUSSAIN
MS R A MOSTAFI
N ISLAM

SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR.JUSTICE A.M. BUJORBARUA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./45/2020 WITH WP(C)/227/2018 (D/O)	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./59/2021 WITH WP(C)/7320/2017 (D/O)	ON THE OF DEATH OF DULAL CHANDRA PAUL, HIS SON ASHOK PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4753/2022 FIXED, WITH WP(C) 2780/19, WP(C) 148/18, WP(C) 2158/19, WP(C) 1720/19, WP(C) 925/19, WP(C) 826/19, WP(C) 895/19, WP(C) 2801/19 (ALL DISPOSED OF) WITH WP(C)/3353/2019 WITH LCR	MD. HATEM ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/7309/2019 WITH LCR	Haidar Ali Versus THE UNION OF INDIA AND 6 ORS.	MR. S ALIM MR. B HUSSAIN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1643/2021 in WP(C)/7309/2019 WITH	Jonglu Ali @ Janglu Ali Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/1296/2022 WITH LCR	MAKIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/1614/2022 WITH LCR	SORHAB ALI @ MD. SAURAV ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

6	WITH WP(C)/2081/2022	RUPCHAN ALI MOGAL Versus THE UNION OF INDIA AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WITH WP(C)/2127/2022	ABDUL MUKIT Versus THE UNION OF INDIA AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WITH WP(C)/3448/2022 WITH LCR	MD. KAYSAR ALI @ KAYSAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T
9	WITH WP(C)/4279/2022 WITH LCR	MD. AMSER ALI @ AMSAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM SC, ECI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WITH WP(C)/4282/2022 WITH LCR	MD. SARAFAT ALI @ SHARAFAT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WITH WP(C)/4578/2022	MD. AINUL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WITH WP(C)/4622/2022	MD. HABIBAR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WITH WP(C)/4627/2022	MD. SAFIQU L ISLAM @ SABIQU L ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WITH WP(C)/5018/2022	MOJIBUR RAHMAN @ MUJIBUR SHEIKH Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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8)	MR. P K TIWARI	07-11-2022	To	11-11-2022

9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
2	WP(C)/2999/2020 FIXED	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
3	WP(C)/3129/2020 FIXED	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
4	WP(C)/3482/2020 FIXED	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
5	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
6	WP(C)/239/2022 FIXED	THOGESWAR BHORALI Versus THE STATE OF ASSAM AND 8 ORS	MRS. B GOGOI MS M BORAH	MR. A HASSAN, SC, ACCOUNTANT GENERAL (A&E) SC, IRRIGATION SC, FINANCE GA, ASSAM
7	WP(C)/3053/2022 FIXED	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM
8	WP(C)/5958/2022 FIXED	MINTU KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	GA, ASSAM
ORDERS				
9	Cont.Cas(C)/50/2020 FIXED	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
HEARING				
10	WP(C)/815/2014	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
11	WP(C)/5169/2016 FIXED	GOBIN CH. DASTIDAR and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED(R- 5-11) MR A HAQUE(R- 5-11) MR.G Y KHANR-7,8,9and11 MS.D BORA(R- 5-11) SC, PERSONNEL DEPT.
12	WP(C)/6314/2018	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
13	WITH WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY

14	WITH WP(C)/6650/2018	MANIKA BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC
15	WP(C)/2254/2020	NIRON BORGHAIN Versus THE STATE OF ASSAM AND 9 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
16	WP(C)/2831/2021 FIXED	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5674/2022 FIXED	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU SC, BTC
2	WP(C)/6475/2022 FIXED	SUMAN RAJ FIROJ Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, SEC. EDU. GA, ASSAM
3	WP(C)/6639/2022 FIXED	MAHIBUR RAHMAN Versus THE COMMISSIONER AND SPL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
<u>ORDER (STAY VACATING)</u>				
4	I.A.(Civil)/1232/2021 B/O in WP(C)/1330/2021 WITH WP(C)/1330/2021	KHADIZA BEGUM MAZUMDER AND ANR. Versus RAFI AHMED MAZUMDER AND 6 ORS. RAFI AHMED MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR E AHMED SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>				
5	WP(C)/3838/2019 FIXED	JITAMONI GOGOI DAS Versus THE STATE OF ASSAM 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU.
6	WITH WP(C)/3842/2019	RUPSHREE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, SEC. EDU. MS. A MESEN MR. P K BORA

7	WP(C)/4521/2019 FIXED	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
8	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
9	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
10	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
11	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
12	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
13	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)

14	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
15	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
16	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
17	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
18	WP(C)/8706/2019 FIXED	SURESH SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR. C GOSWAMI	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA
19	WP(C)/5572/2020 B/O	NRIPENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
20	WP(C)/5754/2020 FIXED	BABITA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR K BHUYAN	SC, SEC. EDU.
21	WP(C)/1728/2021 FIXED	BANDANA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
22	WP(C)/3603/2021 B/O	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR. A T SARKAR (R-6,7)

23	WP(C)/1703/2022 FIXED	AKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
24	WP(C)/3856/2022 FIXED	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
25	WP(C)/4176/2022 FIXED	PUNIT KUMAR DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, N C T E SC, CBSE ASSTT.S.G.I. SC, BTC
WITH				
26	WP(C)/3663/2021	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
WITH				
27	WP(C)/4009/2021	PROSUN KUNDU AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
WITH				
28	WP(C)/4881/2022	CHANSUMA KHUNGUR BRAHMA AND 333 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M DAS MRS V LAHON MR H AGARWAL	MR P N SARMA, SC, ELE. EDU. DEPTT. SC, EDU
29	WP(C)/5325/2022 FIXED	AKAN KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
30	WP(C)/5457/2022 CAVT. NO.06872/022, FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
WITH				
31	WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
WITH				
32	WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
33	WP(C)/5525/2022 CAVT. NO.09122/022, FIXED	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
34	WP(C)/6037/2022 CAVT. NO.10162/022, FIXED	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
35	WP(C)/6147/2022 FIXED	JIBAN CH. BARMAN AND ANR. Versus THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC ASSTT.S.G.I. SC, SSA

ORDERS

36	WP(C)/2638/2017 CAVT. NO. 599/2017 FIXED	MADHAB BHUYAN, Versus THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MS N BEGUM (r-7) MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MR. K M MAHANTA (r-7) MR S GAUTAM (r-7) MS N BORDOLOI(R.No.6)
37	Cont.Cas(C)/181/2020 FIXED	MONIKA SAIKIA Versus PREETAM SAIKIA AND ANR.	MR. S S S RAHMAN MR. A DEKA MR A W AMAN MR. M R SODIAL MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS A DAS (R-1)
38	WP(C)/466/2020 FIXED	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA
39	I.A.(Civil)/1590/2021 FIXED in WP(C)/1671/2021 WITH WP(C)/1671/2021	ASMA AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11)
		ZAFAR SHWARIF Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11) GA, ASSAM MR. R M DEKA (R-10,11) MR. D J DAS (R-10,11) N GAUTAM (R-10,11)
40	Cont.Cas(C)/294/2022 FIXED	ANWARUL ISLAM LASKAR Versus B B DEV CHOUDHURY, IAS AND ANR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	
41	I.A.(Civil)/2509/2022 FIXED in Cont.Cas(C)/59/2020 WITH Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
		SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
	WITH I.A.(Civil)/3092/2022 in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR S A BARBHUYAN	
42	I.A.(Civil)/2891/2022 FIXED in WP(C)/5871/2018 WITH WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS PADMABATI ROUTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MS D KALITA MR. B CHAKRAVARTY
		ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI MS N KALITA	SC, HIGHER EDU MR. B CHAKRAVARTY (R4)
43	WP(C)/6881/2022 FIXED	FORZAR ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU
	WITH WP(C)/2499/2022	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)

HEARING

45	WP(C)/6414/2013 WITH LCR (ONE FILE)	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
46	WP(C)/127/2016 B/O	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.
47	WP(C)/1130/2016 FIXED	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
48	WP(C)/5394/2017 WP(C)/6402/2021(D/O) WP(C)/2945/2020(D/O) WP(C)/6056/2013(D/O) FIXED WITH	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION MRS.A VERMA SC, FINANCE
49	WP(C)/6307/2014 WITH	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
50	WP(C)/5460/2017 WITH	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
51	WP(C)/7416/2017 WITH	KABITA SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
52	WP(C)/4193/2019 WITH	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
53	WP(C)/5088/2019 WITH	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
54	WP(C)/8596/2019 WITH	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	WP(C)/8618/2019 WITH	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	WP(C)/8659/2019 WITH	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
57	WP(C)/8752/2019 WITH	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
58	WP(C)/8819/2019 WITH	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE

60	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
61	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
64	WITH WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
65	WITH WP(C)/234/2020	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
66	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
67	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
68	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
69	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
70	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
71	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
72	WITH WP(C)/758/2021	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
73	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE

74	WITH WP(C)/1067/2021	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
75	WITH WP(C)/2430/2021	JONALI KALITA AND 102 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	Mr M U Ahmed MR F HAQUE	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE
76	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
77	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
79	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
80	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
81	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
82	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
83	WITH WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
84	WITH WP(C)/6143/2021	NG. BINOY KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, FINANCE
85	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
86	WITH WP(C)/6403/2021	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
87	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE

88	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
89	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
90	WITH WP(C)/2256/2022	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
91	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
92	WITH WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
93	WITH WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
94	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
95	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
96	WITH WP(C)/5368/2022	DIPALI CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
97	WITH WP(C)/5375/2022	KAMESWAR BORUAH AND 24 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
98	WITH WP(C)/5843/2022	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
99	WITH WP(C)/6812/2022	SUNU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
100	WITH WP(C)/6849/2022	NABA KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

101	WITH WP(C)/6942/2022	HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
102	WITH WP(C)/6949/2022	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
103	WITH WP(C)/6951/2022	BIMALA KALITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
104	WITH WP(C)/6953/2022	MANO RANJAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
105	WITH WP(C)/6954/2022	AMRIT CHANDRA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
106	WITH WP(C)/6955/2022	DIPAK CH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
107	WITH WP(C)/6961/2022	BIJOY LAKSHMI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
108	WITH WP(C)/6969/2022	ABHA RANI BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
109	WITH WP(C)/6970/2022	LABANYA BALA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
110	Review.Pet./150/2018 WITH WP(C)/61/2011(D/O)	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
111	WITH Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022

11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5729/2022 FIXED	WAHIDA BEGUM Versus THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
2	WP(C)/6880/2022 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. N K KALITA MR D DEKA	GA, ASSAM
3	WP(C)/6888/2022 FIXED	RAJ SINGHA AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAJ MR H BORAH MS A DEVI MS. M BURAGOHAJ	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/6931/2022 FIXED	MUKESH KUMAR SHARMA Versus NORTH EAST FRONTIER RAILWAY AND 9 ORS.	R SARMAH MR H K NATH MR. K KAKOTI	DY.S.G.I.
5	WP(C)/6934/2022 FIXED	MUKESH KUMAR SHARMA Versus NORTH EAST FRONTIER RAILWAY AND 9 ORS.	MR H K NATH MR. K KAKOTI	SC, NF RLY
6	WP(C)/6948/2022 FIXED	MD. TULTUL HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP
7	WP(C)/6956/2022 FIXED	SMT. PROFICIENCY DIENGDOH Versus UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	MR. S C KEYAL, SC DRI (R 2-4) DY.S.G.I.
8	WP(C)/6957/2022 FIXED	ADRIAN DIENGDOH Versus UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	MR. S C KEYAL, SC DRI (R 2-4) DY.S.G.I.
9	WP(C)/6993/2022 FIXED	BIOLET DURA Versus UNION OF INDIA AND 3 ORS.	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	DY.S.G.I.

ADMISSION

10	WP(C)/5196/2016 FIXED	ISMAIL ALI and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. J P SARMA MR H HOQUE	GA, ASSAM
11	WP(C)/723/2019 B/O	MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
12	WP(C)/4604/2019 B/O	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
13	WP(C)/7411/2019 PERSONAL APPEARANCE, FIXED	ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K JAIN MR. S P CHOUDHURY MR. P BORAH MRS K M SAIKIA MS. M DASGUPTA MR. A S DHILLON	GA, ASSAM SC, FOREST
14	WP(C)/8305/2019 FIXED	MAYUR DUTTA Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
15	WP(C)/6455/2021 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
	WITH			
16	WP(C)/6210/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
	WITH			
17	WP(C)/577/2022 CAVT. NO. 09362/021,	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR. B K DAS (r-6) MR S CHOUDHURY (FOR CAVEATOR) SC, FOREST
18	WP(C)/1979/2022 B/O	ASHUTOSH ENTERPRISES Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR H GUPTA (C.G.C, R1- R3) SC, RAILWAY
19	WP(C)/5168/2022 FIXED	JAINUM FOOD AND WASTE PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MRS. S P NAIR MR. K P PATHAK MS N NEWME Mr. A Baruah	GA, ASSAM MR. B DEKA (R-3) ASSTT.S.G.I.
	WITH			
20	WP(C)/5545/2022	CONTINENTAL MILKOSE (INDIA) LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
	WITH			
21	WP(C)/5560/2022	RAUSHEENA UDYOG LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH			
22	WP(C)/5637/2022	ORION HEALTH FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
	WITH			
23	WP(C)/5717/2022	AASRAY FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM

24	WP(C)/6086/2022 FIXED	SUJIT BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR. P K ROYCHOUDHURY (R-6) MR. N G KUNDU MR G DEKA MS. P UPAMANYU SC, BTC
WITH				
25	WP(C)/5901/2022	RAKHEB DAIMARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
ORDERS				
26	WP(C)/1591/2021 B/O	GOBINDA BARO AND 1092 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	SC, NHAI MS. K PHUKAN (GA, ASSAM, R-4,5,6,7) MR P S DEKA(SC, REVENUE & DISASTER MANAGEMENT DEPT.,R-1) SC, BTC
HEARING				
27	WP(C)/8048/2017 PART-HEARD, FIXED	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS Versus OIL INDIA LTD. and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA	MR.S N SARMA MR.S CHOUDHURY SC, OIL
WITH				
	I.A.(Civil)/1142/2021 in WP(C)/8048/2017	JATIN CHANDRA SARMAH Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, OIL
28	WP(C)/49/2011 FIXED	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
29	WP(C)/1542/2014 FIXED	SMTI NILIMA KALITA Versus THE HOUSING and URBAN DEVELOPMENT CORPORATION LIMITED and 2 ORS	MR.A M BORA MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY MR.B SINHA	MR.A KHANIKAR MS.P BORA MR.B KALITA
30	WP(C)/3428/2014 FIXED, WITH LCR	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
WITH				
	I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
WITH				
31	RFA/69/2018 WITH LCR	SRI MANJIL MOSHAHARY AND 2 ORS Versus THE NORTHERN EVANGELICAL LUTHERAN CHURCH	MR. S K SAHARIAH MR D C NATH	MR. M U MAHMUD MR. M ALI MR S ISLAM
32	WP(C)/8674/2018	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
WITH				
33	WP(C)/8195/2017 FIXED CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR

34 WP(C)/917/2022

AHMED ALI AND 10 ORS
Versus
THE STATE OF ASSAM AND 15 ORS

MR. M A I HUSSAIN
MR. S H ZAMAN
N ISLAM

SC, P AND R.D.
MR. B DEURI, GA, ASSAM
(R-2,4)
MR. M NATH, SC, P&RD
DEPTT. (R-1,3,5)
MR A ISLAM FOR
CAVEATOR (R-6)

WITH

35 WP(C)/544/2022

ABUL HUSSAIN AND 4 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR H R A CHOUDHURY
MR F U BARBHUIYA
MR. S H ZAMAN

SC, P AND R.D.
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
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12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./46/2021 WITH LCR 5 FILES, P.B.-2	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/85/2021 in Crl.A./46/2021	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
2	I.A.(Crl.)/72/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 in Crl.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	MS. B BHUYAN, ADDL. P.P. PP, ASSAM
	WITH Crl.A./40/2021	RAKTIM RAY Versus THE STATE OF ASSAM ANA ANR.	MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	MR. T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) PP, ASSAM
3	Crl.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MR. T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) PP, ASSAM
	WITH I.A.(Crl.)/104/2021 in Crl.A./56/2021	BIPLAB RAY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
4	Crl.A./88/2021 WITH LCR AND P.B.	MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	G UDDIN MS ANNA K P MS. P ADHIKARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/983/2021 PART-HEARD, FIXED	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
	WITH I.A.(Civil)/913/2021 in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
2	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	WITH I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
3	WITH WP(C)/1018/2021	ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
4	WITH WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
5	WITH WP(C)/2414/2021	AMIR ALI AND 7 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
6	WP(C)/13/2021	MERI TUDU Versus THE REGISTRAR GENERAL GAUHATI HIGH COURT AND 2 ORS	MR K K KALITA MR. D THAOSEN MS K PHUKAN MR. B R DAS	SC, GHC

ORDERS

7 Review.Pet./112/2018
CRP 387/2015(D/O), FIXED

ON THE DEATH OF NUR MOHAMMAD HIS
LEGAL HEIRS NUR MAHAL NESSA @ NUR
MAHAN NESSA AND 8 ORS

Versus

ON THE DEATH OF ABDUL AHAD HIS
LEGAL HEIRS SALEKA KHATUN AND ANR

MR G P BHOWMIK
MR H RAHMAN
MRS. M HORE

MR. B BANERJEE
MR. D MOZUMDER
MR. J LASKAR
MR. A MOBARAQUE
MR. P BORAH
MS. C MOZUMDAR

WITH

I.A.(Civil)/1198/2020
in Review.Pet./112/2018

ON THE DEATH OF NUR MOHAMMAD HIS
LEGAL HEIRS AND ANR.

Versus

ON THE DEATH OF ABDUL AHAD HIS
LEGAL HEIRS

WITH

I.A.(Civil)/131/2021
in Review.Pet./112/2018

ON THE DEATH OF NUR MOHAMMAD HIS
LEGAL HEIRS AND ANR.

Versus

ON THE DEATH OF ABDUL AHAD HIS
LEGAL HEIRS

8 Review.Pet./165/2022
CAVT. NO.09082/022,
WP(C)/2358/2022 (D/O)

KHAGESWAR BORA AND 9 ORS.
Versus
ATHKHELIA NAMGHAR AND 6 ORS .

MR. M NATH
MR. A BHATTACHARJEE
MR. D J KAPIL
MR. J BARMAN

GA, ASSAM
MR. R C SAIKIA
FOR CAVEATOR

HEARING

9 WP(C)/6491/2013
PART- HEARD, FIXED

SMTI ANJALI DEVI and ANR.
Versus
THE STATE OF ASSAM AND 3 ORS

MR.P KATAKI
MS.R BEGUM
MRM HALOI
MS.J D KALITA

GA, ASSAM
MRS.V L SINGH
MR.B K BHAGAWATI
MS.S SARMA
SC, REVENUE

WITH

I.A.(Civil)/1559/2018
in WP(C)/6491/2013

SMTI. ANJALI DEVI AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. P KATAKI
MRS R BEGUM

GA, ASSAM

WITH

I.A.(Civil)/280/2021
in WP(C)/6491/2013

ANJALI DEVI ANR.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR P KATAKI
MS.R BEGUM

GA, ASSAM

10 WP(C)/224/2021
PART-HEARD, FIXED

SHIKSHA VALLEY SCHOOL
Versus
THE STATE OF ASSAM AND 3 ORS

MRS. P GOSWAMI
MS. L BORGHAIN
MR. A SAIKIA

SC, INDUSTRIES AND
COMMERCE
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6693/2022 PART HEARD, FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
2	WP(C)/7053/2022 PART-HEARD, FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
ADMISSION				
3	WP(C)/2145/2010 PART-HEARD, FIXED	LATU BONIA Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) MR. A L MANDAL (R-4) MR. A ROY, SC, P & RD ADDL. AG, ASSAM
4	WP(C)/4775/2022 PART-HEARD, FIXED	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
5	WP(C)/1563/2015 FIXED	GAUTAM KUMAR SARMA Versus THE STATE OF ASSAM and 4 ORS,	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM(R1-6) MR. J HANDIQUE, SC, REVENUE DEPARTMENT
6	WP(C)/8109/2019 B/O	HAFSA BEGAM Versus THE STATE OF ASSAM AND 9 ORS	MR F A LASKAR MR. N H BARBHUIYA MR. D H MOZUMDER	MR C BARUAH GA, ASSAM SC, AG SC, FINANCE DEPTT.
7	WP(C)/4060/2020 B/O	FAYJUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, AGRI. DEPARTMENT
8	WP(C)/5300/2021 FIXED	RINTUMONI PATIR Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MS. B SARMA (R-1,2,3) MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.

	WITH I.A.(Civil)/2427/2021 in WP(C)/5300/2021	NORTH EASTERN COUNCIL Versus RINTUMONI PATIR AND 4 ORS		MR. S C BISWAS
9	WITH WP(C)/5435/2021	BASANTI KUMSING Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S S ROY MR. B DEKA (r-5) ASSTT.S.G.I.
10	WITH WP(C)/3663/2022	MEGHALI MECH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	MR. A K DUTTA ASSTT.S.G.I. SC. L.G.B.R.J.M.H
11	WITH WP(C)/4082/2022	SHILPI DEURI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
12	WITH WP(C)/4092/2022	GEDEK YOMCHA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
13	WITH WP(C)/4093/2022	CHITRALEKHA BORO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
14	WITH WP(C)/4144/2022	BUDHISWARI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
15	WITH WP(C)/4163/2022	GITA DEKA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
16	WITH WP(C)/4215/2022	SMTI MITALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
17	WP(C)/1105/2022 FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT
HEARING				
18	WP(C)/4500/2015 FIXED	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
19	WITH WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
20	WITH WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE
21	WP(C)/2095/2016 FIXED	PRAVABATI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, PENSION

22	WP(C)/648/2018	FABTECH PROJECTS AND ENGINEERS LTD. Versus OIL INDIA LTD. AND ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MRS. A GAYAN (CGC, R7) MR. A SHARMA MR. A SARMA K KALITA MR. S CHOWDHURY C BASUMATARY SC, OIL ASSTT.S.G.I. T DEVI
23	WP(C)/783/2020 FIXED	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B
24	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1148/2020 in Review.Pet./62/2020	GYAM GAGUNG, CDPO AND 8 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. A K PURKAYASTHA MR. D K BAGCHI	GA, AP
	WITH Review.Pet./62/2020	GYAM GAGUNG, CDPO AND 8 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. A K PURKAYASTHA MR. D K BAGCHI	GA, AP MR. P D NAIR (r-4) MR. A CHETRY (r-4) MR G ALAM (r-4) MR. H ROHMAN (r-4) S R A NASER

LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2931/2022	NURUL ISLAM AHMED @ NURUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
2	RSA/146/2022 FIXED	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
	WITH I.A.(Civil)/2922/2022 in RSA/146/2022	SAYED PASNUR ALI Versus MUNNAF ALI	MR A ISLAM MR M RANA	
ORDERS				
3	I.A.(Civil)/1733/2020 WITH LCR, FIXED in RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR	DR. B AHMED
	WITH RSA/72/2012	AKKAS ALI Versus MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MRM RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN
4	FAO/48/2022 FIXED	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH I.A.(Civil)/2936/2022 in FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR N M HAZARIKA	
HEARING				
5	Arb.A./7/2020 P/H, FIXED	THE SPORTS AUTHORITY OF ASSAM Versus LARSEN AND TOURBO LIMITED AND ANR	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR R SHARMA, Caveator

WITH
I.A.(Civil)/864/2020
in Arb.A./7/2020

THE SPORTS AUTHORITY OF ASSAM
Versus
LARSEN AND TOURBO LIMITED AND ANR
MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
MR. A GAUTAM

6 RSA/180/2009
WITH LCR

ON THE DEATH OF RAMASIS GUPTA HIS
LEGAL HEIR SMT BODAMI DEVI
Versus
BANI KAKATI and 2 ORS

MR.S S DEY
MR.M NATH
MR.D P BORAH
MS.R R DEY

MR.P J SAIKIA
MR.A K GUPTA
MS.M KECHII

WITH
RSA/179/2009

RAMASIS GUPTA
Versus
BANI KAKATI and 2 ORS

MR.S S DEY
MR.M NATH
MR.D P BORAH
MR.A ROY
MS.R R DEY

MR.P J SAIKIA
MR.A K GUPTA
MS.M KECHII

8 Arb.A./2/2018
WITH LCR

M/S JAY HIND SUPPLY CORPORATION
Versus
UNION OF INDIA

MR. K N CHOUDHURY
MR. T DEURI
MR. A DHAR

MR. S C KEYAL
(ASSTT.S.G.I.)
MR H GUPTA
ASSTT.S.G.I.

9 RSA/233/2018
CAVT. NO.0574/2018
WITH LCR, FIXED

SRI UMA SANKAR YADAV
Versus
MUSST LUTFUR NESSA AND 8 ORS

MR G N SAHEWALLA
MD ASLAM
MS. B SARMA
MS. S KATAKEY
MR. M SAHEWALLA

MR. M K BORAH
FOR CAVEATOR

STAY MATTERS

10 CRP(IO)/75/2020
FIXED

SANKAR PRASAD PATUWA
Versus
MD. ABDUR RASHID @ MD. ABDUL
RASHID AND ANR.

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
MR. A GAUTAM

MR H K BARUAH
MR. U J SAIKIA
MS. N SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,10th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2313/2022	JJARUL HAQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
2	Bail Appln./2425/2022 WITH CASE DIARY	MAHESH MARDI AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
BAIL HEARING				
3	AB/2587/2022 B/O	MUNTAJ ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
ORDERS				
4	I.A.(Civil)/699/2020 FIXED in MACApp./2313/2020 WITH MACApp./2313/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5	I.A.(Civil)/762/2020 WITH LCR, FIXED in RSA/155/2018 WITH RSA/155/2018	M/S GREEN VALLEY INDUSTRY Versus THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR M/S GREEN VALLEY INDUSTRY Versus THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR	MS. R CHOUDHURY MR D CHAKRABORTY MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR M R ADHIKARI MR. B CHAKRAVARTY (R1, R2) MR M R ADHIKARI (R1, R2)
6	I.A.(Civil)/2704/2022 WITH LCR, FIXED in RSA/74/2016	SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS	MR. D CHAKRABARTY	MR P DEKA

WITH
RSA/74/2016

SRI TULSI PAUL
Versus
SRI KESHAB CHANDRA PAUL and 7 ORS

MR. D CHAKRABORTY
MR. S R BORUAH

MS. S SENAPATI R- 1-8
MS. B SARMA (R- 1-8)
MR. P DEKA (R- 1-8)

WITH
I.A./940/2016
in RSA/74/2016

SRI TULSI PAUL
Versus
SRI KESHAB CHANDRA PAUL and 7 ORS

MR.D CHAKRABORTY
MR.S R BORUAH

HEARING

7 RSA/120/2009
WITH LCR

MANORANJAN DAS and ORS
Versus
PRANJIT BHUYAN,

MS.T GOSWAMI
MR.B K GOSWAMI

MR.K DAS
MR S KROUND

8 RFA/35/2018
CAVT. NO.0124/2018
FIXED

M/S BRAHMAPUTRA IRON AND STEEL
CO. (P) LTD. AND ANR
Versus
PUNJAB NATIONAL BANK AND 8ORS

MR. S P ROY
MR. R P N SINGH
MR A K RAI
MS. N RAI
MR. T R ROY

MR. B C DAS (R- 6 to 9)
MR. K K NANDI
MR. A GANGULY
MR. A J GHOSH
MR K K S ROY
SC, PNB
FOR CAVEATOR

WITH
I.A.(Civil)/1214/2018
in RFA/35/2018

M/S BRAHMAPUTRA IRON AND STEEL
CO. (P) LTD. AND ANR
Versus
PUNJAB NATIONAL BANK AND 4 ORS

MR. S P ROY
MR. R P N SINGH
MR A K RAI
MS. N RAI
MR. T R ROY

MR. K K NANDI
MR. A GANGULY
MR. A J GHOSH
MR K K S ROY
SC, PNB
FOR CAVEATOR

9 RSA/24/2019
WITH LCR

SRI DEBA KANTA SARMA
Versus
THE STATE OF ASSAM AND 9 ORS

MR A UPADHYAY
MR. P UPADHYAY

GA, ASSAM
MR H BEZBARUA (R8,R9)
MR H BEZBARUA (R8,R9)
MS. D SAIKIA (R8,R9)

WITH
I.A.(Civil)/1025/2020
in RSA/24/2019

SRI DEBA KANTA SARMA
Versus
THE STATE OF ASSAM AND 9 ORS

MR A UPADHYAY

SC, PWD ROAD
GA, ASSAM

10 RFA/60/2020
WITH LCR, FIXED

BHASKAR KR. BAISHYA
Versus
SMTI. USHA RANI BAISHYA AND 3 ORS.

MR. T U LASKAR
MR. N DHAR

MR. S SARMA (r-2)
MR. J DEKA (r-1)
MR. T K BHUYAN (r-3,4)
MR. S K DEKA (r-2)

WITH
I.A.(Civil)/3131/2022
in RFA/60/2020

PRANAB JYOTI BAISHYA
Versus
BHASKAR KR. BAISHYA AND 3 ORS.

MR S SARMA
MR. T K BHUYAN
MR. S K DEKA

MR. T U LASKAR

STAY MATTERS

11 Tr.P.(C)./53/2022
FIXED

SURINDER KOUR
Versus
AMARDEEP SINGH

MR. K K DEY
MR V K BAROOAH

MR. A CHAMUAH
MR. A BHATTACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022

13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	CRP/100/2022 FIXED	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN	
	WITH			
2	CRP/41/2022	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
<u>ORDERS</u>				
3	I.A.(Civil)/1175/2020 FIXED in MACApp./4880/2020	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MINATI DAS AND 2 ORS	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	
	WITH MACApp./4880/2020 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. MINATI DAS AND 2 ORS (E)		
<u>HEARING</u>				
4	MFA/11/2013 WITH LCR	UNION OF INDIA, Versus LITHUNGBEMO LOTHA	MSB DEVI MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA MS. C SAHA
5	CRP(IO)/75/2015 WITH LCR	ROUCHANUL KABIR Versus SAHADAT ALI and 2 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAMR2-3
6	MACApp./481/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE

7	CRP/20/2022 WITH LCR, FIXED	NABIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	FAO/27/2022 WITH LCR	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. D M NATH
<u>STAY MATTERS</u>				
9	CRP/471/2016 FIXED	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR.S BANIK MR.H GUPTA	MR.H P GUWALA(R- 2,3&4)
WITH				
10	CRP/472/2016 CAVT. NO. 1711/2016	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR. S BANIK MR. H GUPTA	MR. B CHAKRABORTY FOR CAVEATOR MR. S CHAKRABARTY
11	CRP(IO)/169/2022 CAVT. NO.08192/022, WITH LCR, FIXED	ABDUL ALI AHMED Versus SYED MOHAMMAD ALI	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MS B TALUKDAR	MR. B D DEKA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2962/2022	NASER ALI @ NASER UDDIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
2	Bail Appln./2964/2022	SAIFUL ISLAM @ SAIFUL ALI @ SHAMPOO Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
3	Bail Appln./2970/2022	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./2975/2022	MOHAMMAD ALI @ BABU Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
MOTION				
5	Crl.Pet./913/2022	JOYANTA BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
6	Crl.Pet./1023/2022	PRADEEP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MS. N UPADHYAY MR. P DAS	PP, ASSAM
7	Crl.Pet./1057/2022	AMRITLAL PRAJAPATI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
8	Crl.Pet./1118/2022	DULU DEKA Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER	
9	Crl.Pet./1119/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
10	AB/3019/2022	SIRAJUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

11	AB/3286/2022	BINITA DEKA AND ANR Versus THE STATE OF ASSAM	MR B ISLAM	PP, ASSAM
12	AB/3287/2022	MOZIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
13	AB/3288/2022	LAMBUDHAR PHUKAN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
14	AB/3289/2022	JAHIDUL ALI @ JAHIDUL HOQUE Versus THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
15	AB/3290/2022	BILLAL HUSSAIN @ HASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
16	AB/3296/2022	A. SATTAR @ ABDUS SATTAR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
17	AB/3297/2022	GIASUDDIN SEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2601/2022 FIXED	SAHIL KUMAR CHAUORASYA @ SAHIL KR. CHAURASIA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
19	Bail Appln./2763/2022 FIXED	JAYNAL ABDIN AND ANR Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
20	Bail Appln./2764/2022 FIXED	ANIMA BEGAM Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	PP, ASSAM

BAIL HEARING

21	AB/2554/2022 FIXED	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
22	WITH AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
23	AB/2781/2022 FIXED	LALCHAN ALI AND 5 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN	PP, ASSAM
24	AB/2896/2022 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
25	AB/2972/2022 FIXED	DEBASISH DEB AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
26	AB/2976/2022 FIXED	IMRAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
27	AB/3085/2022 FIXED	GOLOK KALITA Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
28	AB/3113/2022 FIXED	PHUDANG ENGLENGPI Versus THE STATE OF ASSAM	MR. A GOYAL	PP, ASSAM
29	AB/3127/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM

HEARING

30	Crl.A./149/2016 WITH LCR 2 FILES, FIXED	SRI PUTUL PHUKAN Versus THE STATE OF ASSAM and 2 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A SARMA(R- 2&3) MR.G BHARADWAJ(R- 2&3) MRM P GOSWAMIR- 2and3 PP, ASSAM
31	WP(C)/470/2020 FIXED	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
32	WITH WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
33	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2958/2022	MD. SAHAB UDDIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
2	Bail Appln./2959/2022	MAHABIR JAIN SHYAMSUKHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	SC, CBI
3	Bail Appln./2960/2022	MD. FAKARUDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
4	Bail Appln./2961/2022	MD SAHID ALI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
5	Bail Appln./2963/2022	TOSER ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
6	Bail Appln./2965/2022	KAMAL DEORI Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	Bail Appln./2967/2022	KHUSIARA BEGUM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
8	Bail Appln./2968/2022	BELLAL SHEIKH Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
9	Bail Appln./2969/2022	DIPU MONI DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
10	Bail Appln./2976/2022	SOMED ALI @ SAMIR ALI @ SAMED ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM

MOTION

11	Crl.Pet./601/2022	MOFIJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
12	Crl.Pet./1052/2022	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
13	Crl.Pet./1054/2022 B/O	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
14	Crl.Pet./1078/2022	MAHENDRA NATH BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR P KOULI MS N SHYAM	PP, ASSAM
15	Crl.Pet./1120/2022	SOFIQL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. G PHUKAN	PP, ASSAM
16	AB/3284/2022	PRADIP BISWAS Versus THE STATE OF ASSAM	MR A L MANDAL	PP, ASSAM
17	AB/3285/2022	SHAHADAT ALI Versus THE N F RAILWAY	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	SC, RAILWAY
18	AB/3295/2022	KHALILUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M ALOM	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./509/2019 WITH LCR 2 FILES, FIXED	UTPAL DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI MRS R BEGUM MS. M DEVI	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG PP, ASSAM
20	Crl.A./290/2022	MANTU DAS Versus THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/694/2022 in Crl.A./290/2022	MANTU DAS Versus THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI	PP, ASSAM
21	Crl.Pet./359/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1808/2022	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
23	Bail Appln./2205/2022 WITH CASE RECORD AND CASE DIARY	SAJAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
24	Bail Appln./2288/2022 FIXED	MOJINA BEGUM Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
25	Bail Appln./2400/2022 WITH CASE DIARY	FOZIAL HAQUE @ SK Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
26	Bail Appln./2463/2022 WITH CASE DIARY, FIXED	ABDUL BASET @ IFFU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM

27	Bail Appln./2771/2022 WITH CASE DIARY, FIXED	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
28	Bail Appln./2840/2022	MD. HAIDOR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/2606/2022	ABDUL MOZID AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
30	AB/2894/2022	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
31	WITH AB/2359/2022	RAMA MILI Versus THE STATE OF ASSAM	MR. S K JAIN MR I AHMED	PP, ASSAM
32	AB/3050/2022	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN PP, ASSAM
<u>ORDERS</u>				
33	I.A.(CrI.)/148/2021 WITH LCR 2 FILES, FIXED in CrI.A./317/2019 WITH CrI.A./317/2019	BIJAY KUMAR AGARWAL Versus M/S SK CONSTRUCTION AND ANR.	MR. S MITRA	
		BIJAY KUMAR AGARWAL Versus M/S SK CONSTRUCTION AND ANR	MR. S MITRA MR. D K JAIN MR A SARMA MS. V KALITA	MR. N K HALOI MR. K M HASSAN
34	I.A.(Civil)/440/2021 FIXED in W.P.(CrI.)/8/2018 WITH W.P.(CrI.)/8/2018 WITH I.A.(Civil)/441/2021 in W.P.(CrI.)/8/2018 WITH I.A.(Civil)/4069/2018 in W.P.(CrI.)/6/2018 WITH I.A.(Civil)/480/2021 in W.P.(CrI.)/6/2018	THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS. NAWAJYOTI SHARMA Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS. THE CENTRAL BUREAU OF INVESTIGATION Versus NAWAJYOTI SHARMA AND 3 ORS. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS. DR. HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS. THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS.	MR. A M BORA MR J DAS MR. A M BORA MR J DAS MR. B PANDEY MS. S SAIKIA MR. K N CHOUDHURY MR. M MAHANTA MR. B PANDEY MR. M MAHANTA	MR. A M BORA MR J DAS MR. B DEKA (R4) MR. B P CHANGMAI (R4) ASSTT.S.G.I. PP, ASSAM SC, CBI MR. A M BORA MR J DAS MR. S C KEYAL SC, CBI PP, ASSAM ASSTT.S.G.I. SC, CBI MR. K N CHOUDHURY MR. M MAHANTA
35	W.P.(CrI.)/6/2018	HITESH BARUAH Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. B PANDEY	MR. S C KEYAL SC, CBI PP, ASSAM ASSTT.S.G.I.

	WITH I.A.(Civil)/481/2021 in W.P.(CrI.)/6/2018	THE CENTRAL BUREAU OF INVESTIGATION Versus HITESH BARUAH AND 2 ORS.		MR. K N CHOUDHURY MR. M MAHANTA
36	CrI.A./214/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED WITH I.A.(CrI.)/499/2022 in CrI.A./214/2022	PHANIDHAR SARMA . Versus STATE OF ASSAM	MR N J DAS	PP, ASSAM
37	I.A.(CrI.)/515/2022 WITH LCR 1 FILE, B/O in CrI.Pet./690/2022 WITH CrI.Pet./690/2022	PHANIDHAR SARMA . Versus STATE OF ASSAM RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR N J DAS MR K THAKUR MR D MEDHI	PP, ASSAM PP, ASSAM
38	CrI.Pet./540/2022 WITH LCR 1 FILE, B/O	RITURAJ RABHA Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	MR N J DAS (R2) PP, ASSAM
39	CrI.Pet./540/2022 WITH LCR 1 FILE, B/O I.A.(CrI.)/693/2022 in CrI.A./9280/2022 WITH CrI.A./9280/2022 (Filing Number) WITH I.A.(CrI.)/9281/2022 (Filing Number)	ASMINA KHATUN Versus THE STATE OF ASSAM AND ANR. MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR. MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR. A MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR. A	MR. A ROSHID MS. M R DEVI MS. T BEGUM MS. B R A SULTANA	PP, ASSAM PP, ASSAM
HEARING				
40	CrI.A./47/2011 WITH LCR 5 FILES, FIXED	DADUL MECH, Versus THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
41	CrI.A./170/2011 WITH LCR 3 FILES, FIXED	AMAR ROY Versus STATE OF ASSAM	MR. S K JAIN MR H K BARUAH MR. D GOGOI MR. H SARMA MR. P C SARKAR MS. S SARMA	PP, ASSAM
42	CrI.A./52/2014 WITH LCR 5 FILES, FIXED	MANJILA KHATUN Versus STATE OF ASSAM	MD.F H LASKAR MD.M U AHMED MR.S NATH	PP, ASSAM
43	CrI.Pet./1408/2019 WITH LCR 1 FILE, FIXED	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
44	CrI.Pet./66/2020 WITH LCR 1 FILE, FIXED	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. H ALI MR. A K AHMED
45	CrI.Rev.P./304/2021 WITH LCR 2 FILES, FIXED	MD. DILBOR ALI Versus FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4557/2017 FIXED	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MRS.A DEVI(R-1) MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	WITH I.A.(Civil)/2832/2018 in WP(C)/4557/2017	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
2	WP(C)/8025/2019 B/O	HOINENG THADOU Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM MR A KHANIKAR SC, NORTH CACHAR HILLS AUTONOMOUS COUNCIL) SC, NCHAC
3	CRP(IO)/108/2020 FIXED, WITH LCR	ON DEATH OF THARGESWAR MIKIR HIS LEGAL HEIRS - AMALA MIKIR RONGPEE AND 4 ORS. Versus M/S. CLASSIC INDIA PVT. LTD.	MR G BORDOLOI MS M HAZARIKA	MR. R J BORDOLOI MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. R ALI MS. G P SHAHI R ALI
4	WP(C)/902/2020 FIXED	NUR MAHAMMAD RAJA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE
5	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD

	WITH I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	WITH I.A.(Civil)/763/2022 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
6	WITH WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
7	WITH WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
8	WITH WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
9	WP(C)/505/2021 FIXED	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
10	WITH WP(C)/5277/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
11	WITH I.A.(Civil)/1838/2021 in WP(C)/5277/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS. MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	GA, ASSAM MR. A GOGOI SC, I O C SC, FOREST GA, NAGALAND
12	WITH WP(C)/3228/2021	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST
13	WP(C)/3946/2021 FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
14	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.		
15	WITH WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS

16	WITH WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
17	WP(C)/7113/2021 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
18	WITH WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MR. A WAHAB MS. R CHOUDHURY	GA, ASSAM SC, REVENUE
19	WP(C)/445/2022 FIXED	M/S M M CARBON PRODUCTS PVT LTD AND ANR Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
20	I.A.(Civil)/2123/2022 B/O in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE
	WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
21	WP(C)/4385/2022 FIXED	BANAMALI DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA ASSTT.S.G.I.
22	WITH WP(C)/4387/2022	SAILEN DAS AND ANR. Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA MR H GUPTA ASSTT.S.G.I.
23	WITH WP(C)/4390/2022	GANESH CHANDRA DAS AND ANR Versus THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R3) MR H GUPTA MR H GUPTA ASSTT.S.G.I.
24	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
25	WITH WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
26	WITH WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
27	WITH WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA

28	WP(C)/5649/2022 FIXED	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB
29	WP(C)/5928/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 5 ORS Versus THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
30	RSA/152/2022 CAVT. NO.08262/022, FIXED, WITH CAVT. NO. 826/2022	AFTAR UDDIN AND ORS Versus ANAM UDDIN 39 ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. M H RAJBARBHUIYAN MRS. R CHETRI FOR CAVEATOR
	WITH I.A.(Civil)/3124/2022 in RSA/152/2022	AFTAR UDDIN AND ORS Versus ANAM UDDIN AND ORS.	MR. P D NAIR MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	
<u>ORDERS</u>				
31	WP(C)/6689/2022 FIXED	RITUL HUSSAIN Versus THE STATE OF ASSAM 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM
<u>HEARING</u>				
32	RSA/99/2013 PART-HEARD, FIXED, WITH LCR	ON THE DEATH OF MEDHI THAKURIA HIS LEGAL HEIRS - DIRBEY THAKURIAWIFE RAMEN THAKURIA, UDAY THAKUR Versus MD. MASLIM ALI and ORS.	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.C BAISHYA
33	WP(C)/1891/2014 CAVT. NO. 338/14 FIXED	KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR.B D DAS MR.N GOSWAMI MS.R DEKA MR. D NATH MR.S DUTTA	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MRS.A BHATTACHARYYA FOR CAVEATOR
34	WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR Z MUKIT MR. A SATTAR MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. P K BHUYAN S CHOUDHURY MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
	WITH I.A.(Civil)/301/2021 in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
35	WP(C)/5131/2015 FIXED, WITH AFFIDAVIT	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
36	WP(C)/7326/2018	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. C BARUAH SC, NHAI MR. U K NAIR, SC, NHAI

37	WP(C)/5940/2021 WITH RECORDS, FIXED	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
WITH				
38	WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7- 9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
WITH				
	I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
WITH				
39	WP(C)/5648/2017	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
WITH				
40	WP(C)/2697/2022 FIXED	BIJAY PRASAD SAHU ALIAS B P SAHU Versus THE STATE OF ASSAM AND 3 ORS	MR D P SAHU MR C GOGOI	GA, ASSAM SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1483/2019 FIXED	OINAM CHIRANJIT SINGHA Versus THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED PP, ASSAM
2	Crl.Pet./568/2020 B/O	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	MR. M ALI PP, ASSAM
3	Crl.Pet./387/2021 WITH LCR 1 FILE, FIXED	JHARNA GAUR Versus ALPUT SENCHOA AND ANR	MR. R PHUKAN MR. Z AHSAN	MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
4	Crl.Pet./511/2022 WITH LCR 2 FILES, FIXED	MOBARAK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	MR S HOQUE (r-2) PP, ASSAM
ORDERS				
5	Crl.A./243/2019 WITH OFFICE NOTE, LCR 3 FILES, FIXED	GUPTA HARDWARE PRIVATE LIMITED Versus SRI SHYAMAL NARAYAN DEV	MR. C S RAY MS N H BEGUM	
6	I.A.(Crl.)/241/2020 WITH LCR 2 FILES, FIXED in Crl.A./108/2020 WITH Crl.A./108/2020	MALLIKA BRAHMA Versus THE STATE OF ASSAM AND ANR. SRI MALLIKA BRAHMA Versus THE STATE OF ASSAM and ANR	MR G UZIR MR. M SAIKIA MR G UZIR MR. S M BARUAH MR. M SAIKIA MR G J TALUKDAR	PP, ASSAM PP, ASSAM
7	Crl.Pet./278/2022 WITH LCR 2 FILES, B/O	MD. AHEBULLAH Versus LAILEE BEGUM AND ANR	MR. J SARMAH	PP, ASSAM
8	I.A.(Crl.)/371/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM

	WITH Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
9	Crl.Pet./439/2022 WITH LCR 4 FILES, B/O	DR. JOGESH BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
10	I.A.(Crl.)/469/2022 WITH OFFICE NOTE, LCR 5 FILES in Crl.A./199/2022 WITH Crl.A./199/2022	POBITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K DEORI MS. SOMILA	PP, ASSAM
11	Crl.Pet./521/2022 B/O	PARISHMITA SONOWAL Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
12	Crl.Pet./525/2022 FIXED	DHANPATI DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS P SARMA MS N HASAN MR K U AHMED	MRS R KAKATI(R-2) MS. M PATHAK(R-2) MS. N BARMAN(R-2) PP, ASSAM
13	I.A.(Crl.)/568/2022 WITH LCR 4 FILES, FIXED in Crl.A./67/2021 WITH Crl.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	I.A.(Crl.)/650/2022 in CRL.A(J)/8293/2022 WITH CRL.A(J)/8293/2022 (Filing Number)	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI (A-2) MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	I.A.(Crl.)/667/2022 B/O in Crl.Pet./707/2022 WITH Crl.Pet./707/2022	MUM BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR . F	MS. M BARMAN	PP, ASSAM
15	I.A.(Crl.)/667/2022 B/O in Crl.Pet./707/2022 WITH Crl.Pet./707/2022	PRANAB DIHINGIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM	PP, ASSAM
15	I.A.(Crl.)/667/2022 B/O in Crl.Pet./707/2022 WITH Crl.Pet./707/2022	PRANAB DIHINGIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
HEARING				
16	Crl.A./66/2008 WITH LCR 4 FILES, P.B.-1, FIXED	RAMESH PODDAR and ANR. Versus THE STATE OF ASSAM	MRS M ABDULLAH P MS.F HUSSAIN MS D SAIKIA,AMICUS CURIAE	PP, ASSAM PP, ASSAM
17	Crl.A./167/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS, THE STATE OF ASSAM,	MR.K K NANDI MISS.B SARKAR MS.P BORGOHAIN	MR. A K DUTTA,AMICUS CURIAE PP, ASSAM
18	Crl.A./182/2010 WITH LCR 4 FILES	MAHENDRA DIHINGIA, Versus MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
19	Crl.A./13/2011 WITH LCR 4 FILES, P.B.-1	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
20	Crl.A./269/2012 WITH LCR 6 FILES	RAJU BARUAH Versus THE STATE OF ASSAM	MR.R P SARMAH MR.S M SARMA MR.K GOGOI MR.K K UPADHYAY	PP, ASSAM

21	Crl.A./335/2013 WITH LCR 6 FILES	BISWAJIT SEAL @ PINTU SEAL Versus THE STATE OF ASSAM,	MS.B CHOUDHURY MR.B M CHOUDHURY MS.H HAZARIKA	MR.T H HAZARIKA PP, ASSAM
22	Crl.A./377/2013 WITH LCR 5 FILES, FIXED	KAMAL SAHA Versus STATE OF ASSAM	MS. B SARMA	PP, ASSAM
23	Crl.Pet./303/2016 WITH LCR 1 FILE, B/O	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR. A M BORA MR.S K MEDHI MR. B M CHOUDHURY MR.A DAS MR. U CHOUDHURY MR. A BARUAH MR. D J GOGOI	S CHANDA MR.J SHARMA(R-1) MR. S CHAMARIA MR.G KAKOTI(R-1) MR.P THAKURIA(R-1) MR A N SARMAH PP, ASSAM
	WITH I.A./1592/2016 in Crl.Pet./303/2016	MRS. AFROZA RAHMAN and ANR. Versus DR. NILUFAR RAHMAN and ANR.	MR.S K MEDHI MR.A DAS	PP, ASSAM
24	Crl.Pet./116/2017 WITH LCR 2 FILES, FIXED	DR. BIMAN CH. CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) PP, ASSAM
25	CRL.A(J)/95/2019 WITH LCR 5 FILES, P.B.-1, FIXED	JIBON NEWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
26	Crl.A./14/2022 WITH OFFICE NOTE, LCR 3 FILES	MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
	WITH I.A.(Crl.)/675/2022 in Crl.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
	WITH			
27	Crl.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2966/2022	MINTU KALITA AND ANR Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY	PP, ASSAM
2	Bail Appln./2973/2022	SOMIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
MOTION				
3	Crl.Rev.P./271/2021	RAKESH DEBNATH Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
4	Crl.Rev.P./69/2022	DEBASHIS DAS Versus PIJUSH BOSE	MR. A SARMA MS. M CHAKRABORTY	
5	Crl.Rev.P./477/2022 FIXED	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
6	Crl.Rev.P./539/2022	BITUL DUTTA Versus MUNINDRA DUTTA	MR. A AHMED U U KHAN	
	WITH I.A.(Crl.)/692/2022 in Crl.Rev.P./539/2022	BITUL DUTTA Versus MUNINDRA DUTTA	MR. A AHMED U U KHAN	
7	AB/3292/2022	RABIN DAS Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
ADMISSION				
8	Crl.Rev.P./125/2022 B/O	DHANANJAY SUTRADHAR AND ANR Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	MR. M A SHEIKH MS. A KUMARI MS F INTAZ PP, ASSAM

BAIL HEARING (BA)

9	Bail Appln./2619/2022	RAHUL AMIN . Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
10	Bail Appln./2700/2022	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
11	Bail Appln./2775/2022 FIXED	UMADE ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
12	Bail Appln./2837/2022 FIXED	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. T N DAS MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
14	AB/1531/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
15	AB/1958/2022 FIXED	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
16	AB/2612/2022 FIXED	SMT. PRATIVA BEZBARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
17	AB/2613/2022 FIXED	MRINAL PATHAK Versus THE STATE OF ASSAM	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
18	AB/2679/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MR A ALI MR. T AHMED MR M AHMED MR A. ALI	PP, ASSAM
19	AB/2682/2022 FIXED	MANARANJAN BRAHMA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. T BARUKIAL MR. R RABHA	PP, ASSAM
20	AB/2703/2022 FIXED	NUR ISLAM @ NURUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. H A TALUKDAR MS M DAS MS. S DEBNATH	PP, ASSAM
21	AB/2707/2022 FIXED	BHABESH NATH Versus THE STATE OF ASSAM	MR D TALUKDAR MS B GOSWAMI	PP, ASSAM
22	AB/2710/2022 FIXED	SMT. INDU DEVI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S P ROY MS. S KUMARI JYOTISH DAS	PP, ASSAM
23	AB/2763/2022 FIXED	DILIP KUMAR ROY Versus THE STATE OF ASSAM	MR. P A AHMED MR. D BORA	PP, ASSAM
24	AB/2765/2022 FIXED	MATLEB ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS S SAIKIA	PP, ASSAM
25	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
26	AB/3000/2022 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM

27	AB/3141/2022 FIXED	MONSUR HASAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
28	AB/3142/2022 FIXED	DIPON BORAH Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
29	AB/3208/2022 FIXED	PRATYUSH HAZARIKA Versus THE STATE OF ASSAM	MR. K SINGHA MR. S D ROY	PP, ASSAM
ORDERS				
30	I.A.(CrI.)/524/2022 FIXED in CrI.Rev.P./7356/2022 WITH CrI.Rev.P./7356/2022 (Filing Number)	BIPLAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR. BIPLAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR. -E	MRS. B GOGOI MS M BORAH MS. K BORUAH MRS. B GOGOI	PP, ASSAM
HEARING				
31	CrI.A./27/2011 WITH LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
32	CrI.Rev.P./386/2017 WITH LCR 3 FILES, B/O	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
33	WITH CrI.Pet./461/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM
34	CrI.A./126/2021 WITH LCR 2 FILES	KAMAL CH. DAS Versus GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MR P PRAWAR
35	CrI.Rev.P./342/2022 WITH LCR 3 FILES, FIXED	KUMUD CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS. U HAZARIKA (r-2) MS K BARMAN (r-2) PP, ASSAM
36	CrI.Pet./463/2022 B/O	RIZWAN PASHA @ MD. RIZWAN Versus THE STATE OF ASSAM AND 2 ORS	MS G DEKA MS. K KALITA	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022

11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./82/2011 WITH LCR	NEW INDIA ASURANCE CO. LTD. Versus MD. RAFIQUE UDDIN and ANR	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	
2	MACApp./110/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI DAMYANTI LAHKAR and ANR	MR.S S SHARMA MR.A SARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MSB DEVI(R-2) MR.A R AGARWALA MR. M K SHARMA MS. S S SAIKIA MS.S D SAIKIA(R-2) MR.R SARMA(R-2) MR.K P GOGOI(R-2) MS.B NATH(R-2)
3	MACApp./130/2019 WITH LCR	SRI BHABEN CH. DEKA Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MS. R B BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP

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